

Notices are issued
to the All Respondents
on dt 9-1-89

M89
9-1-89

Notice dt 6/1/89 served
on R.No. 2 on 10/1/89.

B
19/1/89.

Notice dt 6/1/89 served
on R.No. 1 on 11/1/89.

A
10/1/89.

Dated: 3/1/1989/

None present for either parties.
Respondents have not filed their
Reply. Issue notices to them to file
their Reply on 3/2/1989 before the
Tribunal.

by
MCA)

ndcs

Dated: 3/2/89

Present Mr. Sadame for the
applicant and Mr. M. I. Settna
for the Respondents. Respondents
have filed their Reply today,
a copy of the same is given today
to the applicant's advocate. The
case is regarding confirmation and
promotion of the applicant.
Considering the other work the
case is kept on sine die list.

P. S. Chaudhuri
(P. S. CHAUDHURI)
MCA.

(M. B. MUTUMDAR)
MCA)

Notice issued to
applicant L.R. No.
12 on dt. 23/3/93.

30/3/

Notice dt. 23.3.93
served on dt. 2.4.93

ma

per Tribunal

dt 2/3/93

As per direction of the Hon'ble Vice Chairman
dated 22.1.93, the matter be taken out from
Sine-die list. Fixed for final hearing
on 9/6/93.

Issue notices to the parties as per order
dated

Deputy Registrar

dt 17/5/93

Letter read from
applicant requesting
that O.A may be withdrawn
& dispose the matter, for
for perusal pl.

(40)

(6)

OA.NO. 290/88

Dated: 9.6.93

None for the applicant. Shri A.I.
Bhatkar for the respondents.

In view of the letter dated 17.5.
93 received from the applicant, the
application is dismissed as withdrawn.
No order as to costs.

U. Savare
(MS.USHA SAVARA)
M (A)

[Signature]
(M.S.DESHPANDE)
V.C.

Seen & ready
for distribution
MB